

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 970/2020

INDIAN JUTE MILLS ASSOCIATION & ANR. Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

(FOR ADMISSION and IA No.50025/2020-STAY APPLICATION
IA No. 50025/2020 - STAY APPLICATION)

Date : 09-04-2024 This matter was called for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE

For Petitioner(s) Mr. Kavin Gulati, Sr. Adv.
Ms. Nandini Gore, Adv.
Ms. Tahira Karanjawala, Adv.
Ms. Rajshree Kajaria, Adv.
Mr. Arjun Sharma, Adv.
Mr. Arjun Singh Surjewala, Adv.
Ms. Manvi Rastogi, Adv.
M/S. Karanjawala & Co., AOR

For Respondent(s) Mr. N Venkatraman, A.S.G.
Mr. H R Rao, Adv.
Mr. Sakshi Kakker, Adv.
Mr. Vvv Pattabhi Ram, Adv.
Mr. Aaditya Shankar Dixit, Adv.
Mr. Arvind Kumar Sharma, AOR
Dr. Arun Kr Yadav Dy Gov, Adv.
Mr. A Debkumar, Adv.
Dr. N. Visakamurthy, AOR

Mr. Srisatya Mohanty, Adv.
Ms. Astha Sharma, AOR
Mr. Himanshu Chakravarty, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As prayed, list this writ petition on 19th
July, 2024.

Further, Learned counsel state that other petitions dealing with the very same subject matter/issue are pending consideration before this Court. If that be so, let a list thereof be supplied by the learned counsel to the Registry.

The Registry, after obtaining orders from Hon'ble the Chief Justice of India, may list all such other matters before the appropriate Bench.

(SONIA BHASIN)
COURT MASTER (SH)

(POOJA SHARMA)
COURT MASTER (NSH)